NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/34/(241/242)/CB/2017

NAME OF THE TRANSFEROR

: RAAKHEE SHASHIKANT

NAME OF THE TRANSFERRE

: AARYAN INSTITUTE OF MANAGEMENT PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ROHINI RAVINUMAR

N. 5121 / DOS

Council So, Petitioner

Kohun.

ORDER

Both the parties alongwith their counsel are present. Both the counsel filed memo separately suggesting the name of Shri Sriram K, partner, MRSK & Associates, Chartered Accountant, to be appointed as Valuer. The work to be assigned to the Chartered Accountant has been specified in the memo. The memo is taken on record. The expenditure towards remuneration to the Chartered Accountant will be borne by the Company. Accordingly, this Bench appoints Shri Sriram K, as the Chartered Accountant and he is directed to file his report within three weeks. Put up on 24.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)